

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

**RA/1/GB/2024
Ex. Petition/1/GB/2023
Cont A/1/GB/2023
In TP/07/GB/2016**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Gomukhi Construction(P) Ltd. & Others Vs North East Shuttles (P) Ltd
UNDER SECTION	U/s 397/398 of Companies Act, 1956

For Petitioner (s)	: Ms. S. K. Mani, in person : Mr. Phizo Nath, in person	}	Ex. Petition/1/GB/2023 Cont. A/1/GB/2023
	: Ms. M. Kumari, Adv. : Mr. B. Chandramouli, in person	}	RA/1/GB/2024
For Respondent (s)	: Ms. M. Kumari, Adv. : Mr. B. Chandramouli, in person	}	Ex. Petition/1/GB/2023 Cont. A/1/GB/2023
	: Ms. S. K. Mani, in person : Mr. Phizo Nath, in person	}	RA/1/GB/2024

ORDER

Cont A/1/GB/2023

List the Cont A/1/GB/2023 along with other connected matters on **30.04.2024**.

Ex. Petition/1/GB/2023

List the Ex. Petition /1/GB/2023 along with other connected matters on **30.04.2024**.

RA/1/GB/2024

Ld. Counsel Ms. M. Kumari appearing for Gomukhi Construction (P) Ltd. & Others along with Mr. B. Chandramouli present Director of Gomukhi Construction (P) Ltd. appears in person. The Applicant Ms. S.K. Mani appears in person along with Mr. Phizo Nath, who appeared through Video Conferencing. It is noted that the notice to be sent to the Airport Authorities requiring them for physical appearance before this Bench today, was not sent by the Registry. Therefore, it is appropriate to issue notice to the Airport Authorities by the Registry for their presence on the next date of hearing, so as to pass appropriate order against the respondents, at once, in the contempt application filed by the petitioners.

List this matter on **30.04.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)